

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JANUARY 2019****(data as on 14.02.2019)**

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	9	14	385
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	201	164	3587
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	13	6	780
BONDED LABOUR (Inc. Code 601)	76	36	1087
CHILDREN (Inc. Code 100-112)	155	173	609
WOMEN (Inc. Code 1300-1314)	805	957	2392
SC/ST/OBC (Inc. Code 1900-1904)	240	320	749
OTHERS	7324	8871	10832
<b>TOTAL</b>	<b>8823</b>	<b>10541</b>	<b>20421</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of January 2019**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU Cognizance	10	10	179
Human Rights Defenders	9	8	100

**Cases where NHRC recommended Monetary relief during the month of January 2019**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
SEXUAL HARASSMENT	1	30000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	2	400000
CUSTODIAL DEATH (Judicial)	18	3525000
HAZARDOUS EMPLOYMENTS	1	400000
ARBITRARY USE OF POWER	1	10000
ABUSE OF POWER	6	1175000
CUSTODIAL DEATH (Police)	2	400000
CUSTODIAL TORTURE	2	160000
FAILURE IN TAKING LAWFUL ACTION	5	290000
FALSE IMPLICATIONS	2	50000
ILLEGAL ARREST	1	10000
NON-PAYMENT OF PENSION/COMPENSATION	1	200000
ABDUCTION, RAPE AND MURDER	1	25000
GANG RAPE	2	800000
INDIGNITY OF WOMEN	1	400000
MISCELLENIOUS	1	50000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	7	1690000
ABUSE OF POWER	2	425000
ATROCITIES ON SC/ST/OBC	2	50000
RAPE OF SC/ST/OBC	3	1925000
VICTIMISATION	1	200000
<b>TOTAL</b>	<b>62</b>	<b>12215000</b>